**ANNEXURE 7**

**Name of the corporate debtor: Date of commencement of liquidation: List of stakeholders as on :**

**List of other creditors (Other than financial creditors and operational creditors)**

| Sl.No. | Name of stakeholder | Category of stakeholders (Preference shareholders/ equity shareholders/partners/others) | Details of claim received | | Details of claim admitted | | | | | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verificati on | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | | | | | | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |